

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION No.610/2002

MONDAY, THIS THE 27TH DAY OF MAY, 2002

HON'BLE MR. JUSTICE R.R.K. TRIVEDI .. VICE CHAIRMAN

HON'BLE MR. C.S. CHADHA .. MEMBER (A)

Govind Narain Tripathi,
aged about 38 years,
S/o Sri Ram Kishore Tripathi,
R/o Village and P.O. Saamho,
District Etawah.

Applicant

(By Advocate Shri P. Ojha)

Versus

1. Union of India, through
the Chief Post Master General,
Uttar Pradesh Circle, Lucknow,
Ministry of Communications,
Department of Post.

2. Senior Superintendent of Posts,
Railway Mail Service,
Kanpur Sub Division, Kanpur - 208 001.

3. Sub Record Officer,
Railway Mail Service,
Etaway - 206 001.

Respondents

(By Advocate Shri R.C. Joshi)

ORDER - (ORAL)

Hon'ble Mr. Justice R.R.K. Trivedi, vice Chairman :

By this O.A. under Section 19 of the A.T. Act,
the applicant has prayed for a direction to the respondents
to empanel the applicant for appointment to the post of E.D.
Mailman and pay him D.A. and other allowances.

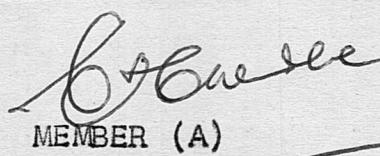
2. The claim of the applicant is that he is serving
in the Post Office since 19.5.1990 as waterman (part time)
and he has served for more than 9 years and as per the

... 2 ..

circular dated 17.9.1990 (Annexure-3), he is entitled for appointment as E.D. Mailman.

3. Before coming to this Tribunal, the applicant filed representation, the copy of which has been filed as Annexures-A4 and 5. The grievance is that the representation of the applicant has not been decided.

4. In our opinion, the ends of justice will be served if the respondents are directed to decide the representation of the applicant by a reasoned order within a specified time. The O.P.A. is accordingly disposed of finally with a direction to the Chief Post Master General, to decide the representations of the applicant within three months from the date of copy of this order is filed by a reasoned order. To avoid delay, it shall be open to the applicant to file a fresh copy of the representations along with a copy of this order. No order as to costs.


MEMBER (A)


VICE CHAIRMAN

psp.